

facilities and communication systems, have been included. But the Outlay of the Civil Aviation Sector has been reduced to Rs. 73021 crores as against the requirement of Rs. 2764.07 crores. This has necessitated a review and revision of the schemes proposed earlier. As such, it is not possible, at present, to indicate their details.

Criteria for Opening Model Schools

7657. SHRI RAJ KUMAR RAI : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

the criteria adopted for opening the proposed model schools in every district at present ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE (SHRIMATI SUSHILA ROHTAGI) : One Navodaya Vidyalaya is proposed to be opened in each district in the 7th plan period. The availability of suitable land and buildings would be the main criterion for deciding the location of a new Navodaya Vidyalaya.

Bungling by Air India Officers and Sales Agent Firms

7658. SHRI RAMASHRAY PRASAD SINGH :

SHRI MANIK REDDY :
SHRI MURLIDHAR MANE :
SHRI P. M. SAYEED :
SHRI SHANTI DHARIWAL :
SHRI VISHNU MODI :
SHRI BHATTAM SRIRAMA MURTY :
SHRI M. RAGHUMA REDDY :
SHRI SUBHASH YADAV :

Will the Minister of TRANSPORT be pleased to state :

(a) whether it is a fact that some officers of Air India and general Sales agent firms indulged in bungling to the tune of Rs. 15 crores over the last three or four years ;

(b) if so, what are the details in this regard ;

(c) whether an inquiry committee was set up in this regard ; and

(d) if so, the recommendations of the inquiry committee and the decision taken by Government ?

THE MINISTER OF TRANSPORT (SHRI BANSI LAL) : (a) to (d) No, Sir. However, there were reports of overpayment of incentive commission to the General Sales Agent of Air India in London. This matter was inquired into by various agencies. After inquiries, the GSA of Air India in London has been given a notice of termination.

Proposal to Withdraw Sole Selling Rights of M/s. A.H. Wheeler and Co.

7659. SHRI RAMASHRAY PRASAD SINGH ;

SHRI HAFIZ MOHD. SIDDIQ :
SHRI MOTI LAL SINGH :

Will the Minister of TRANSPORT be pleased to state :

(a) the number of books counters tables in addition to book-stalls which have been held by A.H. Wheeler and Co. stationwise and zonewise ;

(b) the number of additional books counter tables which have been given to Wheeler and Co. since 1960 to 1973 and further upto 1985 stationwise and zonewise ;

(c) whether there is any proposal to withdraw the sole selling right from the agreements of A.H. Wheeler and Co. for the purpose of giving self employment to unemployed graduates ;

(d) whether it is a fact that the then Minister of Railways, Shri L.N. Misra, assured to accommodate more and more unemployed graduates through bookstalls in place of Wheeler and Co. ; and

(e) if so, what action has been taken thereon ?

THE MINISTER OF TRANSPORT (SHRI BANSI LAL) : (a) and (b) Information is being collected and will be laid on the Table of the Sabha.

(c) Sole selling right clause is part of the current agreement in force from 1.1.1985.

(d) and (e) Arising out of certain policy decisions taken by the then Railway Minister, various steps have been taken for allotment of bookstalls to unemployed graduates. 25 stations earlier held by M/s. A.H. Wheeler and Co. were released for allotment to Unemployed graduates. Allotment of all new bookstalls excepting at those stations/platforms covered under the Sole selling rights of M/s. A.H. Wheeler and Co. under agreemental provisions have been reserved for Unemployed Graduates and their Partnerships, Associations etc. and Co-operative Societies of actual workers. Even at the stations where M/s. A.H. Wheeler and Co. have sole selling rights, allotment of bookstalls at all new platforms constructed on or after 1.1.1976 (excepting those replaced due to gauge conversion) have also been reserved for the categories mentioned above.

Memorial for Kanishka Victims

7660. **SHRI MOOL CHAND DAGA :** Will the Minister of TRANSPORT be pleased to state :

(a) whether it is a fact that Government of India propose to construct a memorial for 'KANISHKA' victims in Cork, Ireland if so, the reasons therefor ;

(b) the likely amount propose to be spent for building the memorial and what are the arrangements for its construction ;

(c) whether such memorial has been built by our Government in past cases of air crashes ; who initiated this proposal ;

(d) whether this issue has been finally decided ; and

(e) what would be the arrangements for its upkeep and maintenance and at whose cost ?

THE MINISTER OF TRANSPORT (SHRI BANSI LAL) : (a) The memorial is being constructed in memory of all those who have perished in the Kanishka crash in the Atlantic off the Irish Coast.

(b) The memorial is being constructed on land provided by the Irish at an estimated cost of Irish Pounds 70,000.

(c) No, Sir. The idea of the memorial was mooted by the close relatives of the victims.

(d) Yes, Sir.

(e) Irish authorities have volunteered to look after the memorial.

Unemployment of Trained Yoga Teachers

7661. **SHRI KALYAN SINGH SOLANKI :** Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether it is a fact that prior to July, 1982 the Yoga courses conducted at "Vishwayatan Yoga Ashram" Jammu and Kashmir and "Aparna Ashram" Mantalai (J and K) were recognised for appointment of qualified trainees as Yoga Teachers without any discrimination ;

(b) whether it is also a fact that instructions were issued to Delhi Administration/Employment Exchanges in the country for not sponsoring the names of qualified Yoga Trainees from "Aparna Ashram" Mantalai resulting in unemployment to hundreds of trained Yoga Teachers;

(c) whether it is also a fact that the course of Yoga from Vishwayatan Yoga Ashram (J and K) is still recognised for the purpose of appointments of Yoga Teachers ;

(d) the reasons for derecognising the Yoga Course from Aparna Ashram, Mantalai (J and K) particularly when the Board of Management and also the course with its duration is same for both the institutions ; and